## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.10.2023 COURT OF REGISTRAR

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE** 

<u>11:30 A.M.</u>

## For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4905 of 2023 in Comp. App. (AT) (Ins) No of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata	Shreeyash U. Lalit
2.	I.A. No. 4904 of 2023 in Comp. App. (AT) (Ins) No of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata	Shreeyash U. Lalit
3.	I.A. No. 4906 of 2023 in Comp. App. (AT) (Ins) No of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreeyash U. Lalit
4.	I.A. No. 4896 of 2023 in Comp. App. (AT) (Ins) No of 2023	Korea Trade Insurance Corporation Vs. Amrit Polychem Pvt. Ltd.	Manish Dhir
5.	I.A. No. 4899 of 2023 in Comp. App. (AT) (Ins) No of 2023	Viraj Sham Jadhav & Anr. Vs. Bank of Maharashtra & Ors.	Kunal Cheema
6.	I.A. No. 4898 of 2023 in Comp. App. (AT) (Ins) No of 2023	Viraj Sham Jadhav & Anr. Vs. Bank of Maharashtra & Ors.	Kunal Cheema
7.	I.A. No. 4893 of 2023 in Comp. App. (AT) (Ins) No of 2023	State Trading Corporation of India Ltd. Vs. Devinder Arora	Dhiranjan Malvey
8.	I.A. No. 4895 of 2023 in I.A. No of 2023 in Comp. App. (AT) (Ins) No. 733 of 2023	Anjana Anand Vs. Ajit Gyanchand Jain & Anr.	Mahesh Kumar

9.	I.A. No. 4900 of 2023 in I.A. No of 2023 in Comp. App. (AT) (Ins) No. 733 of 2023	Anjana Anand Vs. Ajit Gyanchand Jain & Anr.	Mahesh Kumar
10.	I.A. No. 4894 of 2023 in I.A. No of 2023 in Comp. App. (AT) (Ins) No. 733 of 2023	Anjana Anand Vs. Ajit Gyanchand Jain & Anr.	Mahesh Kumar
11.	I.A. No. 4897 of 2023 in I.A. No of 2023 in Comp. App. (AT) (Ins) No. 733 of 2023	Anjana Anand Vs. Ajit Gyanchand Jain & Anr.	Mahesh Kumar

Copy to: -

- 1. Notice Board
- 2. Website: <u>wwaw.nclat.nic.in</u>

By order -sd/-Assistant Registrar